# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### **PRINCIPAL BENCH**

# 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 23.02.2021 (TUESDAY) COURT OF CHAIRPERSON (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

#### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 120 of 2021	Anil Tayal Resolution Professional for Horizon Buildcon Pvt. Ltd. Vs. Committee of Creditors of Horizon Buildcon Pvt. Ltd.	Abhishek Anand	
2.	Comp. App. (AT) (Ins) No. 122 of 2021	BKB Transport Pvt. Ltd. Vs. NTPC Ltd.	Saurabh Jain	
3.	Comp. App. (AT) (Ins) No. 124 of 2021	N.P. Dhamania VS. ANS Apartment Pvt. Ltd.	Partha Sil	
4.	Comp. App. (AT) (Ins) No. 125 of 2021	Mayank Dhamania VS. ANS Apartment Pvt. Ltd.	Partha Sil	

#### For Admission (After Notice)

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5.	Comp. App. (AT) (Ins) No. 830 of 2020	Manorama Shandilya & Ors. Vs. Ashish Gupta Resolution Professional in the Matter of Anush Finlease and Construction Pvt. Ltd.	Nikshubha Sethi	Suresh Dutt Dobhal Mehak Khurana-R1 Aashish Verma-R2 Suresh Dutt Dobhal- R3, R4 & R5 Aashish Gupta-RP
6.	Comp. App (AT) (Ins) No. 956 of 2020	Vaibhav Goel & Anr. Vs. Deputy Commissioner of Income tax & Anr.	Kanishk Khetan	
7.	Comp. App. (AT) (Ins) No. 1087 of 2020	S. Ravindranathan Vs. Sundaram BNP Paribas Home FinanceLtd. & Anr.	Rohan Rajasekaran	S. Sathiyanarayanan-R1

8.	Comp. App. (AT) (Ins) No. 24 of 2021	Dinesh G. Jaiswal Vs. Punjab National Bank & Anr.	Purushottam Kumar Jha	Aditya Dewan
9.	Comp. App. (AT) (Ins) No. 55 of 2021	Greater Noida Industrial Development Authority Vs. Pramod Agrawal & Anr.	U.N.Singh	

#### 12:00 Noon

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

#### For Hearing

2020 Jitendra Lohia  Part Heard  With  Comp. App. (AT) Energy Properties Pvt. Ltd. Ashish Choudhury Sree	ınik Mitra-R1
Part Heard With  Comp. App. (AT) Energy Properties Pvt. Ltd. Ashish Choudhury Vars 2020 Jitendra Lohia  Ashish Choudhury Vars Vars	nt Mehta-R2
With  Comp. App. (AT) Energy Properties Pvt. Ltd. Ashish Choudhury Sree Vars 2020 Jitendra Lohia	
(Ins) No. 377 of Vs. Vars 2020 Vs. Jitendra Lohia	
2020 Jitendra Lohia	nita Ghosh-RP
1 1	ha Banerjee-R3
Resolution Professional of M/S. Avani	
Part Heard Towers Pvt. Ltd. & Ors.	

#### <u>02:00 PM</u>

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

#### For Hearing

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12.	Comp. App. (AT)	Union of India	Amit Mahajan	Saurav Panda-R1
	(Ins) No. 733 of	Vs.		Saloni Kulkarni-R2
	2020	Shri Vijaykumar V. Iyer		
	Part Heard			
		With		
13.	Comp. App (AT)	Vijay Kumar Iyer	Misha	Shyel Trehan-R1
	(Ins) No. 1410 of	Vs.		
	2019	GTL Infrastructure Ltd.		
	Part Heard			
		With		
14.	Comp. App (AT)	Vijay Kumar Iyer	Charu Bansal	K. Datta
	(Ins) No. 1503 of	Vs.		Shyel Trehan-R1
	2019	GTL Infrastructure Ltd.		
	Part Heard			
		With		

15.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer	Diya Kapur	Shyel Trehan-R1 Sumesh Dhawan-RP
		With		
16.	Comp. App. (AT) (Ins) No. 26-27 of 2020	State Bank of India Vs. GTL Infrastructure Ltd & Anr.	Raunak Dhillon	Shyel Trehan-R1 Sumesh Dhawan-RP
	Part Heard	With		
17.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020 Part Heard	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr.	Manish Jha	Shardul S. Shroff Saurav Panda-R1 Harshita Choubey- R2
18.	Comp. App. (AT) (Ins) No. 734 of 2020 Part Heard	With GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr.	Diya kapur	Anoop Rawat-R1 Dhruv Dhawan-R2
		With		
19.	Comp. App. (AT) (Ins) No. 758 of 2020 Part Heard	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr.	Maneesha Dhir	Salonee Kulkarni- R1 Harshita Choubey- R2
	1 417 11041 4	With		
20.	Comp. App. (AT) (Ins) No. 762 of 2020	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr.	Manisha Kanojia	Vaijayant Paliwal Sumesh Dhawan-R1 & R2
	Part Heard	With		
21.	Comp. App. (AT) (Ins) No. 822 of 2020	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.	Maneesha Dhir	Vaijayant Paliwa-R1 Dhruv Dewan-R2
	Part Heard			

## After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

## For Admission (After Notice)

22.	Comp. App. (AT) (Ins) No. 35 of	Damont Developers Pvt. Ltd. & Anr. Vs.	Vishal Ganda	Abhishek Anand-R1
	2021	Brys Hotels Pvt. Ltd. & Ors.		

#### For Hearing

23.	Comp. App. (AT) (Ins) No. 777 of 2020 Part Heard	Mukul Agarwal Vs. Royale Resinex Pvt. Ltd.	Arun Srivastava	Bharat Arora-R1 Manish Kr. Agarwal- IRP R. K. Gupta-IRP
24.	Comp. App. (AT) (Ins) No. 570 of 2020	DB International (Asia) Ltd. VS. Abhilash Lal & Ors.	Varghese Thomas	Shankh Sengupta Manim Bharathi-R1 & R2 Shubhabrata Chakraborti-R3 Kunal Nimani-R4

Note: The Court will rise at 03:00 PM.

Copy to: -

By the order of Hon'ble Acting Chairperson

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